

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 01ST day of **AUGUST, 2019**.

ORIGINAL APPLICATION NO. 330/796/2019

**HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)
HON'BLE MR MOHD JAMSHED, MEMBER (A)**

1. Ajay Kumar Gupta, 31 years, S/o Sri Kallu Ram Gupta, Force No. 115083469, Constable/Water Carrier, R/o Village Narayanpur, Post-Sikandra, Thesil Phoolpur, District Allahabad.

.....Applicant.

VERSUS

1. Union of India through Secretary, Department of Personnel and Training, Ministry of Personnel, Public Grievance & Pension, Block no. 12, Kendriya Parisar, Lodhi Road, New Delhi.

2. Director General, Central Reserved Police Force, New Delhi..

3. Inspector General (Personnel), Central Reserve Police Force, C.G.O. Complex, Lodhi Road, New Delhi.

4. Commandant-02 Bn, CRPF, Sabri Nagar, Sukma (Chhattisgarh).

.....Respondents

Advocate for the Applicant : Shri Tarun Gaur

Advocate for the Respondents : Shri L P Tiwari

O R D E R
(Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member-J)

Heard Shri Tarun Gaur, learned counsel for the applicant and Shri L P Tiwari, learned counsel for the respondents.

2. Learned counsel for the applicant wants to withdraw this OA.

3. Accordingly, the OA is dismissed as withdrawn with the liberty to the applicant to seek appropriate relief from the appropriate forum.

**(MOHD. JAMSHED)
MEMBER-A**

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..